

# **HIGH COURT OF UTTARAKHAND AT NAINITAL**

## **NOTIFICATION**

**No. 195/UHC/Admin.A /2020**

**Dated : July 17<sup>th</sup> , 2020**

As the Ex-cadre post of Chief Protocol Officer is ceased, in pursuance of Notification No. 193/UHC/Admin.A /2020 Dated : July 17<sup>th</sup>, 2020 of this Court, Sri Hussain Ahmad is reverted back to his original cadre of Assistant Registrar with immediate effect.

**By order of the Court**

**Sd/-  
(Hira Singh Bonal)  
Registrar General**

**No. 3149/UHC/Admin.A /2020**

**Dated : July 17<sup>th</sup> ,2020**

**Copy forwarded for information and necessary action to:**

1. P.P.S. to Hon'ble the Chief Justice, for His Lordship kind perusal.
2. P.S. /P.A. to Hon'ble Judges of the Court, for His Lordship kind perusal.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. Joint Registrars of the Court.
6. All the Deputy Registrars of the Court.
7. C.F.O. of the Court.
8. Head B.S. / I/c Head P.S. of the Court.
9. Librarian of the Court.
10. All the Assistant Registrars / Section Officers of the Court.
11. Assistant Registrar (I.T.) of the Court with the direction to upload the Notification to the website.
12. Management Officer / Protocol Officer of the Court.
13. Director, Printing & Stationery, Government Press, Roorkee, District Haridwar for publication of the notification in the next Gazette of the Uttarakhand.
14. Guard File.

**Assistant Registrar  
Admin.A**